

- (b) Review by Government on the working of the above Authority for the year 1998-99.
- (c) Review by Government on the working of the above Authority for the year 2000-2001.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at 1 (a) above. [Placed in Library. See No. L.T. 7939/03]

II. A copy each (in English and Hindi) of the following papers :

- (a) Thirty-sixth Annual Report of the Seamen Provident Fund Organisation, Mumbai, for the year 2001-2002.
- (b) Annual Accounts of the Seamen Provident Fund Organisation, Mumbai, for the year 2001-2002 and the Audit Report thereon.
- (c) Review by Government on the working of the above Organisation.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7938/03]

Report (July, 1999-June, 2000) of the Commissioner for Linguistic Minorities in India and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL) : Sir I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-eighth Report of the Commissioner for Linguistic Minorities in India, for the period July, 1999 to June, 2000, under clause (2) of Article 350B of the Constitution of India.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7948/03]